

M/s. Deepak Mishra
A. Deo,
B. S. Tripathy
P. Panda.

(A)
IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK

O.A./T.A./R.A.No. 384 / 1994

..... Braja Mohan Mohanty Applicant (s)

Versus

..... Union of India & others Respondent (s)

Sr. No	Date	Orders	Office note as to action (if any) taken on order
1.	1.7.94	REGISTER	1. P. O. of Rs. 50/- No. 8 04563641 dt. 30.6.94
2	1.7.94	By Registrar Hon'ble Member This case came up for admission to-day. After dealing with the case, learned Counsel for the petitioner desired to withdraw this case. The same is permitted. This order is exp. passed after hearing learned Counsel for the petitioner and Mr. Ashok Kumar, learned standing counsel. <i>[Signature]</i> Hon'ble (CA)	May be registered as per count slip. <i>[Signature]</i> 50.1.7.94 (5) DR (on leave) Hon'ble Member For Admission with stay. Copy not served <i>[Signature]</i> 117 Bench.